

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2092**  
ANSWERED ON 21.12.2023

**MONUMENTS OF NATIONAL IMPORTANCE**

2092. DR. SASMIT PATRA:

Will the Minister of CULTURE be pleased to state:

- (a) the details of monuments of national importance in the country, State-wise;
- (b) the details of the selection criteria and procedure for declaring monuments of national importance;
- (c) the funds allocated and utilized on the development and conservation of monuments of national importance in the last five years, State-wise; and
- (d) whether Government is planning to take any steps for the development and conservation of new monuments in Odisha?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) There are 3697 ancient monuments and archaeological sites and remains declared as of national importance in the country. Details are given at Archaeological Survey of India (ASI) website <https://asi.nic.in>
- (b) The declaration of monuments and sites is done under section 4 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. Central Government issues a notification of its intention to declare any ancient monument which archaeologically, historically or architecturally qualifies to be of national importance by giving two months' notice, inviting views/objections from public. After considering the views/objections received within the stipulated period, the Central Government may declare the ancient monument to be of national importance by publishing a notification in the official gazette.
- (c) Details of expenditure on conservation, preservation and maintenance of monuments and sites of national importance situated in the country, during last five years are given at **Annexure**.
- (d) ASI undertakes conservation, preservation and maintenance of ancient monuments and archaeological sites and remains of national importance throughout the country including Odisha as per need, priority and resources, following norms and policy of conservation. In addition, basic amenities and visitor facilities like pathways, signages, visitor benches, facilities for divyangs, sound and light shows, illumination, souvenir shops, etc. are provided at monuments. Besides, landscaping and environmental development in and around monuments is a continuous phenomenon.

## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO.2092 FOR 21.12.2023.

## DETAILS OF ALLOCATION &amp; EXPENDITURE INCURRED FOR CONSERVATION, PRESERVATION AND ENVIRONMENTAL DEVELOPMENT OF ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS DECLARED AS OF NATIONAL IMPORTANCE DURING THE LAST FIVE YEARS.

(Amount in Crore)

Name of State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
Andhra Pradesh	5.30	5.30	5.15	5.15	4.57	4.57	5.75	5.75	11.60	11.60
Assam	3.15	3.15	3.40	3.40	3.04	3.04	3.30	3.30	7.44	7.44
Meghalaya										
Nagaland										
Arunachal Pradesh										
Bihar	1.76	1.76	1.55	1.45	1.23	1.23	3.35	3.35	9.00	9.00
Chhattisgarh	2.10	2.10	3.00	3.00	2.89	2.89	4.78	4.78	7.50	7.50
Goa	1.60	1.60	2.20	2.20	3.70	3.70	7.00	7.00	10.45	10.45
Delhi (NCT)	30.67	30.66	30.25	30.25	24.51	24.51	19.1	19.08	30.5	30.35
Gujarat	9.62	9.62	7.00	7.00	7.34	7.34	10.50	10.50	14.09	14.09
Daman & Diu (UT)										
Haryana	2.90	2.90	1.57	1.57	0.80	0.80	1.50	1.50	6.53	6.53
Punjab										
Himachal Pradesh	1.51	1.51	2.15	2.15	1.25	1.25	1.15	1.15	8.90	8.90
Jammu & Kashmir (U.T)	1.75	1.75	1.55	1.55	0.80	0.80	2.55	2.55	6.11	6.03
Jharkhand	0.86	0.86	1.60	1.60	0.88	0.88	1.18	1.16	2.00	2.00
Karnataka	21.6	21.44	28.55	28.55	20.77	20.77	25.07	25.07	39.93	39.93
Kerala	2.27	2.27	4.50	4.50	2.03	2.03	6.82	6.82	7.50	7.50
Ladakh (UT)	0.70	0.70	0.30	0.28	0.20	0.20	0.43	0.43	1.92	1.92
Madhya Pradesh	8.10	8.09	12.50	12.50	15.00	15.00	16.25	16.25	22.9	22.9
Maharashtra	17.9	17.9	20.98	20.98	18.16	18.16	24.5	24.49	39.05	39.04
Manipur	0.85	0.84	1.00	1.00	1.31	1.31	1.25	1.25	2.00	2.00
Mizoram										
Tripura										
Odisha	5.90	5.90	5.30	5.30	3.63	3.63	8.23	8.23	13.18	13.17
Rajasthan	7.05	7.05	10.3	10.28	11.5	11.5	12.03	12.03	17.93	17.93
Telangana	3.70	3.70	5.35	5.35	2.80	2.80	7.00	6.80	15.50	15.50
Tamil Nadu	8.10	8.10	9.60	9.60	7.25	7.25	12.00	12.00	19.95	19.95
Puducherry (UT)										
Uttar Pradesh	15.97	15.95	22.35	22.35	22.26	22.22	42.24	42.24	63.65	63.53
Uttarakhand	0.82	0.82	3.59	3.59	4.60	4.60	3.75	3.75	4.85	4.85
West Bengal	10.75	9.69	8.15	8.10	7.38	7.37	12.67	12.57	17.16	17.16
Sikkim,										

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